NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 48/NCLT/AHM/2017 In CA(CAA) No. 38/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

Name of the Company:

Decision Craft Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. KRUTESH PATEL PCA PETITIONER

2

<u>ORDER</u>

Learned ACA Mr. Krutesh Patel present for Petitioner. None present for Statutory Authorities.

Proof of service of notice on Statutory Authorities filed.

Proof of publication filed.

Learned ACA for Petitioner filed reply.

Heard arguments of Learned ACA for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of August, 2017.